

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 33 OF 2019 &**  
**IA NO. 172 OF 2019**

**Dated : 14<sup>th</sup> September, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S. D. Dubey, Technical Member**

**In the matter of:**

**JSW Energy Ltd. ...Appellant(s)**  
**Versus**  
**Maharashtra Electricity Regulatory Commission & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Aman Dixit  
Mr. Aman Anand  
Mr. Abhimanyu Maheshwari

Counsel for the Respondent(s) : Mr. S. K. Raungta, Sr. Adv.  
Mr. Buddy A. Ranganadhan  
Ms. Stuti Krishan for A-1

Mr. G. Umapathy  
Mr. Anup Jain  
Ms. S. Rama  
Ms. Vaishnavi  
Ms. Pavithra for R-2

**ORDER**

Heard Mr. G. Umapathi, learned counsel for Respondent No. 2 for some time.

List the matter for further hearing on **23.09.2019 at 2.30 p.m.**

**(S. D. Dubey)**  
**Technical Member**

*tpd/pk*

**(Justice Manjula Chellur)**  
**Chairperson**